

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**MUMBAI BENCH**

25)

**C.P. (IB)-1600(MB)/2017**

CORAM :

SHRI M. K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.01.2019**.

NAME OF THE PARTIES :

**Techno crafts Switchgears Pvt. Ltd.**

**V/s**

**Danco Enterprises India Pvt. Ltd**

SECTION :8 & 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

**ORDER**

1. Ld. Representatives from both the sides are present.
2. The Petitioner is directed to complete all the requisite compliances under the Code, before the next date.
3. Adjourned to 07.02.2019.

Sd/-

**10.01.2019.**

**M. K. SHRAWAT,**

Sss=

**MEMBER (JUDICIAL)**